

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER No. 285 /ACCTS.

DATED, THE 25th OF JUNE, 2015

In partial modification of office order no.631/Accts. dated 15-12-2014, the name of Sri A.V. Singh, Principal Judicial Commissioner, Ranchi is included as a member of the Committee No.23 "Committee to advice the NCMS Committee of Supreme Court of India", in place of Sri S.N. Singh (mentioned at sl. no. xii). Accordingly, the constitution of the said committee is now in the following manner:-


Committee to advise the NCMS Committee of Supreme Court of India

(i)	Hon'ble Mr. Justice D.N. Patel	Chairman
(ii)	Hon'ble Mr. Justice P.P. Bhatt	Member
(iii)	Hon'ble Mr. Justice S. Chandrashekhar	Member
(iv)	Hon'ble Mr. Justice Amitav Kumar Gupta	Member
(v)	Principal Secretary, Department of Finance, State of Jharkhand	Member
(vi)	Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasa, State of Jharkhand	Member
(vii)	Principal Secretary, Department of Building Construction, State of Jharkhand	Member
(viii)	Registrar General	Member
(ix)	Law Secretary, State of Jharkhand	Member
(x)	Director, Judicial Academy	Member
(xi)	Central Project Coordinator	Member
(xii)	A.V. Singh, Principal Judicial Commissioner, Ranchi from the cadre of Principal District Judge	Member

The office order no.-631/Accts. dated 15-12-2014 is modified to this extent only.

By Order

Dated :-25-06-2015.


(A.K. Choudhary)
Registrar General
Dated 25-06-15

Memo No. 5265-5337 /Accts.

Copy forwarded to the Principal Secretary, Department of Finance, State of Jharkhand/ the Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasa, State of Jharkhand/ the Principal Secretary, Department of Building Construction, State of Jharkhand/ the Law Secretary, State of Jharkhand/ Sri A.V. Singh, Principal Judicial Commissioner, Ranchi/ the Director, Judicial Academy Jharkhand/ Registrar (Establishment)/ Registrar (Admn.)-I/c/ Registrar Vigilance-I/c/ C.P.C.-I/c/ All Joint Registrars/ I/c P.P.S. to Hon'ble the Chief Justice/ All Deputy Registrars/ All Assistant Registrars including A.R.-cum-Court Officer/ All Secretaries to Hon'ble Judges/ Section Officers (Chief Justice Conference Cell, Appointment, Admn. Misc. Vigilance Cell, Rules & Statistical and Accounts General Section) of the High Court of Jharkhand for information and needful.


(A.K. Choudhary)
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 286 /ACCTS.

DATED, THE 25th OF JUNE, 2015

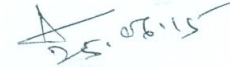
The Court has been pleased to constitute a "State Court Management System Committee" with immediate effect in the following manner:-

State Court Management System Committee

- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice P.P. Bhatt | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
| (iii) | Hon'ble Mr. Justice Aparesk Kumar Singh | Member |
| (iv) | Hon'ble Mr. Justice S. Chandrashekhar | Member |

By Order

Dated :-25-06-2015.

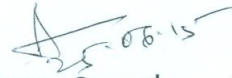


Registrar General

Memo No. 5337-5404 /Accts.

Dated 25-06-15

Copy forwarded to the Registrar (Establishment)/ Registrar (Admn.)-I/c/ Registrar Vigilance-I/c/ All Joint Registrars/ I/c P.P.S. to Hon'ble the Chief Justice/ All Deputy Registrars/ All Assistant Registrars including A.R.-cum-Court Officer/ All Secretaries to Hon'ble Judges/ Section Officers (Chief Justice Conference Cell, Appointment, Admn. Misc. Vigilance Cell, Rules & Statistical and Accounts General Section) of the High Court of Jharkahnd for information and needful.



Registrar General